

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS  
LOK SABHA

UNSTARRED QUESTION NO. 3777  
ANSWERED ON 3<sup>rd</sup> JANUARY, 2019

ROAD SAFETY

3777. ADV. JOICE GEORGE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has launched Sukhad Yatra mobile application and 1033 Toll-free Emergency number for highway users;
- (b) if so, the details thereof;
- (c) whether scheme for District Driving Training Centres will provide grant of financial assistance for Road Safety Advocacy and awards for outstanding works;
- (d) if so, the details thereof;
- (e) whether the Government is supporting financially for establishing District Driving Training Centres in all districts; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes Madam, The Government has launched a mobile app for highway users i.e. "Sukhad Yatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.

(c) & (f) Government has launched a scheme for setting up of Driving Training Centres (DTC) to provide quality training to drivers to improve road and environment safety and strengthen overall mobility on roads. As per the DTC Scheme, any State undertaking/NGO/Trust Cooperative Society/Vehicle Manufacturer or Firm i.e. any legal entity registered under a State or Central Government Law are eligible to apply under the scheme. One-time assistance to the extent of 50% of the project cost, subject to a maximum of

Rs.1.00 crore shall be admissible for setting up the Driving Training Centres. The DPR of any proposal of an agency under the scheme should be vetted by the National Skill Development Council (NSDC) or any other sector skill council in respect of the infrastructure provisions. The agency shall submit the proposal, duly endorsed by the District Collector to the Transport Commissioner of the Concerned State. The Transport Commissioner of the State shall forward the proposal with an undrtaking to accredit the centre.

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